

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH**

Original Application No.244/2007
This the 18th day of January 2008

HON'BLE MR. M. KANTHAIAH, MEMBER JUDICIAL.

S.R. Tamta , aged about 59 years, son of Late Shri R.R. Tamta, resident of House No.26, Type-V, Akanksha Colony, Jankipuram, Lucknow (presently posted as Regional Director, Central Ground Water Board, Lucknow Region, Bhujal Bhawan, Sector 'B', Sitapur Road Yojna, Lucknow).

...Applicant.

By Advocate: Shri Prashant Singh for Shri R.C. Singh.

Versus.

1. Union of India through the Secretary, Ministry of Water Resources, New Delhi-110001.
2. Under Secretary to the Government of India, Ministry of Water Resources (CGWB Desk), Shram Shakti Bhawan, Rafi Marg, New Delhi.
3. Central Ground Water Board, Government of India, Ministry of Water Resources, Bhujal Bhawan, NH-IV, Faridabad (Haryana), through its Chairman.
4. Chairman, Central Ground Water Board, Government of India, Ministry of Water Resources, Bhujal Bhawan, NH-IV, Faridabad (Haryana).

By Advocate: Shri Yogesh Kesharwani.

ORDER (Oral)

BY HON'BLE MR. M. KANTHAIAH, MEMBER JUDICIAL.

Heard Shri Prashant Singh for Shri R.C. Singh, the learned counsel for the applicant and Shri Yogesh Kesharwani, the learned counsel for respondents.



2. Learned counsel for both the parties represents that the impugned transfer order of the applicant has been cancelled by the respondent authorities and OA has become infructuous. Thus, the OA has been dismissed as infructuous. Copy of the cancellation order is also filed by the respondents, which is taken on record.


(M. KANTHAIAH)
MEMBER (J)

18-01-2008

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